

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**DATE : 05.04.2019**

**Appeal No. 109 of 2018**

1. Sulbha Sanjay Naik  
B-203, Mittal Park Chs. Ltd., Tower II,  
Raghunath Nagar, Thane (West)- 400 604.
2. Malati Sadanand Naik  
B-203, Mittal Park Chs. Ltd., Tower II,  
Raghunath Nagar, Thane (West)- 400 604.
3. Sandeep Sadanand Naik  
201, New Chaya CHS., Near Bedekar  
School, Thane (West) - 400 602.
4. Sanjay Pandurang Bunde  
12, Akansha, Vikram Nagar, Kalwa,  
Thane (West), 400 605.
5. Jyoti Sanjay Bunde  
12, Akansha, Vikram Nagar, Kalwa,  
Thane (West), 400 605.
6. Satish Shantaram Tendolkar  
Flat No. 102, 1<sup>st</sup> Floor, C-42, Triveni,  
Pokhran Road 2, Vasant Vihar,  
Thane (West) - 400 610.
7. Manoj Gajanan Thakor  
601, Panchpakhadi Tamanna CHS,  
Yashodhan Nagar, Thane - 400 606.
8. Namita Manoj Thakor  
601, Panchpakhadi Tamanna CHS,  
Yashodhan Nagar, Thane - 400 606.
9. Gajanan Vitthal Thakor  
601, Panchpakhadi Tamanna CHS,  
Yashodhan Nagar, Thane - 400 606.
10. Ramkrishna Sahadeo Rawool

A/10, Pushpagandha, Shree Nagar,  
Wagle Estate, Thane (West), 400 604.

11. Sanyogita Ramkrishna Rawool,  
A/10, Pushpagandha, Shree Nagar,  
Wagle Estate, Thane (West), 400 604.
12. Swapnila Saurabh Sawant,  
Ph 3, A Wing, 504, Mohan Tulsi Vihar,  
Near Bharat Colhendrepada,  
Tal - Ambernath, Kulgaon - 421 503. ....Appellants

Versus

1. National Stock Exchange of India Ltd.  
Exchange Plaza, Block G, C 1,  
Bandra Kurla Complex, Bandra (East),  
Mumbai - 400 051.
2. Uttam Galva Steels Ltd.  
Uttam House, 69, P D'Mello Road,  
Carnac Bunder, Masjid Bandar East,  
Masjid Bandar, Mumbai - 400 009.
3. Arcelor Mittal Netharlands B. V.  
Unit No. 202-A, 2<sup>nd</sup> Floor, Dosti Pinnacle,  
Plot No. E-7, Road No. 22,  
Wagle Industrial Estate,  
Thane (West), 400 604.
4. Securities and Exchange Board of India  
SEBI Bhavan, Plot No. C-4A, G Block,  
Bandra Kurla Complex, Bandra (East),  
Mumbai - 400 051.
5. BSE Ltd.  
Floor 25, P. J. Towers,  
Dalal Street, Mumbai - 400 001. ... Respondents

Mr. Saurabh Bachhawat, Advocate with Mr. Harsh Kesharia,  
Advocate for the Appellants.

Mr. Pruthvi Dhinega, Advocate i/b Manilal Kher Ambalal & Co. for  
the Respondent Nos. 1.

Mr. Parth Dua, Advocate i/b M/s. Khaitan Legal Associates for the Respondent Nos. 2.

Mr. Gaurav Joshi, Senior Advocate with Mr. Jahan A. Chokshi, Advocate i/b AZB & Partners for the Respondent Nos. 3.

Mr. Nishant Upadhyay, Advocate i/b Desai & Diwanji for the Respondent Nos. 4.

Mr. Vivek Shah, Advocate i/b ELP for the Respondent Nos. 5.

ORDER :

1. Vakalatnama filed today is taken on record. Learned counsel for the Appellants Mr. Saurabh Bachhawat states that he does not wish to press the appeal. Dismissed as not pressed.

Sd/-  
Justice Tarun Agarwala  
Presiding Officer

Sd/-  
Dr. C. K. G. Nair  
Member

Sd/-  
Justice M. T. Joshi  
Judicial Member

05.04.2019  
Prepared & Compared by  
PTM